

**IN THE INCOME TAX APPELLATE TRIBUNAL
GAUHATI BENCH "E" COURT AT KOLKATA**

**Before Shri S.S.Godara, Judicial Member and
Dr. A.L.Saini, Accountant Member**

ITA No.513/Gau/2013 Assessment Year :2008-09
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Shri Nabam Tullon Nirjuli Shortcut, P.O.Nirjuli, Dits. Papumpare, Arunachal Pradesh-791109 [PAN No.ADKPT 2805 P]	V/s.	DCIT, Circle-Tezpur Aayakar Bhawan, Ex-Police Line, Tezpur
अपीलार्थी /Appellant	..	प्रत्यर्थी/Respondent

अपीलार्थी की ओर से/By Appellant	Shri D.K.Biswas, Advocate
प्रत्यर्थी की ओर से/By Respondent	Shri M.C Omi Ningshen, JCIT SR-DR
सुनवाई की तारीख/Date of Hearing	11-12-2019
घोषणा की तारीख/Date of Pronouncement	18-12-2019

आदेश /O R D E R

PER BEMCH:-

This assessee's appeal for assessment year 2008-09 arises against the Commissioner of Income Tax (Appeals)-Guwahati's order dated 08.08.2013 passed in case No.Tez-10/2010-11 involving proceedings u/s 143(3) of the Income Tax Act, 1961; in short 'the Act'.

Heard both the parties. Case file perused.

2. Learned counsel at the outset invites our attention to assessee's letter dated 10.05.2019 seeking to withdraw his main appeal. Learned

departmental representative does not raise any objection. We thus accept assessee's above withdrawal petition.

3. This assessee's appeal is dismissed as withdrawn.

Order pronounced in the open court 18/12/2019

Sd/-
(A.L.Saini)
(Accountant Member)
Kolkata,
*Dkp

Sd/-
(S.S.Godara)
Judicial Member)

दिनांक:- 18/12/2019 कोलकाता/।

आदेश की प्रतिलिपि अग्रेषित / Copy of Order Forwarded to:-

1. अपीलार्थी/Appellant-Shri Nabam Tullon Nirjuli Shortcut, P.O. Nirjuli, Dist. Papumpar
Arunachal Pradesh-791109
2. प्रत्यर्थी /Respondent-DCIT, Cir-Tezpur, Aayakar Bhawan, Ex-Police Line, Tezpur
3. संबंधित आयकर आयुक्त / Concerned CIT Guwahati
4. आयकर आयुक्त- अपील / CIT (A) Guwahati
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, / DR, ITAT, Guwahati
6. गार्ड फाइल / Guard file.

/True Copy/

By order/आदेश से,

Sr. Private Secretary, Head of
Office/DDO
आयकर अपीलीय अधिकरण,
गूवाहाटी ।